

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In compliance of the extracts of the Minutes of Meeting of e-Sewa Kendra Committee, held on 14.07.2023 at Tis Hazari Courts, Delhi, Sh. Arun Kumar Garg, Additional District Judge, (Central), Tis Hazari Courts, Delhi is hereby appointed as Officer In-Charge of e-Sewa Kendra-cum-Facilitation Centre, Tis Hazari Courts, Delhi, and Sh. Alok Shukla, Additional District Judge, (Central), Tis Hazari Courts, Delhi, as Link Officer In-Charge of e-Sewa Kendra-cum-Facilitation Centre, Tis Hazari Courts, Delhi, to look after and superivse the work of e-Sewa Kendra-cum-Facilitation Centre, Tis Hazari Courts, Delhi, and official under posted there, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

No. 54812-892 F.1(3)/Gaz/2023

Dated 21 JUL 2023

Sub:- Officer In-Charge & Link Officer In-Charge of e-Sewa Kendra-cum-Facilitation Centre, Tis Hazari Courts, Delhi.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. The Officer concerned.
4. The Sr. AO(J)/AO(J)/Branch In-charge, all branches of Central District, Tis Hazari Courts, Delhi.
5. The PS to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi